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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
257/16	210/17	For Orders	391 / 394	Parrys Sugar Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATI. P. JOHN
SPT Legu

2. SINGHANAM.K
(9945320087)

Advisable to petitioner

(POC) Sindhya M

Suo-motu re-opened today. Counsel for petitioner company is present. He requested time to clarify certain points.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)